

TRN Energy Private Limited

List of Creditors under regulation 13(2) of IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

(Version 1: Pursuant to claims received and updated as on 29-12-2021) Category - Creditors (Other than Financial Creditors and Operational Creditors)

Serial No.	Names	Nature of Claim	Mode of Receipt of Claim	Amount Claimed	Amount Admitted	REMARKS	Security Interest
				In INR	In INR		
1	VIVEK MITTAL & ASSOCIATES	CONSULTANCY FEES	E Mail	1163000	0	CIRP APP. WITHDRAWAN	
	Total			1163000	0	0	

Notes:The Applicant -OC -M/s Natraaj Transport prayed to AA through IRP to withdraw the application of CIRP on 17th Dec 21.AA heard the case on 22/12/21 and approved the withdrawal.